

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 351
TO BE ANSWERED ON 27.11.2024**

**DATA OF VARIOUS CIVIL WORKS IN DADRA AND NAGAR HAVELI,
DAMAN AND DIU**

351. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has data related to number of various civil works worth of rupees two crore and more done through PWD, OpenID Connect (OIDC), District Panchayat and local Government bodies during the period 01.04.2016 to 31.05.2024 in Union Territories of Dadra and Nagar Haveli, Daman and Diu in Daman and Diu Parliamentary Constituencies;

(b) the details thereof including the name of work, estimated cost, tender work, name of bidders, amount of work, final bill amount, date of initiation and completion of work in tabular form;

(c) whether private agency has been outsourced for operation and management of these civil works;

(d) if so, the details of all the private agencies hired for the operation and management of civil infrastructural work;

(e) the details of contract made with the private agencies since 01.04.2016 to date;

(f) whether permission has been obtained from town country planning department, pollution control committee, Coastal Regulation Zone (CRZ), forest department local autonomous Government bodies, ASI and National Monuments Authority;

(g) if so, the details thereof;

(h) the copies of approval/permission/sanction/NOC issued from these departments; and

(i) the details of required permission applicable for all these civil works since 01.04.2016 to date?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) Under the MPLAD Scheme, Hon'ble MPs send their recommendations of development works directly to District Authorities and same are implemented by the District Authorities in accordance with the administrative, financial and technical rules of the concerned State/UT Governments and in accordance with the Guidelines on MPLADS.

As per the information furnished by the UT of Dadra & Nagar Haveli and Daman & Diu, no civil works worth more than two crore rupees has been carried out through PWD, OIDC, District Panchayat and local Government bodies during the period from 01.04.2016 to 31.05.2024 under MPLAD Scheme.

(b) to (i) Does not arise in view of (a) above.
